

1 (55) 2012/State-Central Licensing/ FSSAI
Food Safety & Standards Authority of India
Ministry of Health & Family welfare
FDA Bhawan, Kotla Road
New Delhi - 110002


Date: 05.03.2012

To

All Commissioner of Food Safety for States/ UTs

Subject: Issue of State/ Central Licensing – Clarification on jurisdiction

In continuation to Authority's letter of even number dt: 24.01.2012, revised table for ease of understanding has been prepared clarifying the items covered under Central/ State Licensing and Registration.


(Dr. S.S. Ghonkrokta)
Director (Enforcement)

Copy To:

1. PPS to CP
2. All Directors, FSSAI
3. All Central DOs/ Authorised Officers
4. On website

Encl: Table

LICENSING/REGISTRATION

S.No.	Food Processing Units	CENTRAL LICENSING [Food Safety & Standards (Licensing & Registration of Food Businesses) Regulations 2011 ; Schedule I, Regulation 2.1.2(3)]	STATE LICENSING	REGISTRATION [Food Safety & Standards (Licensing & Registration of Food Businesses) Regulations 2011; Regulation 1.2.1(4b)]
I	Dairy units including milk chilling units equipped to handle or process	More than 50,000 litres of liquid milk/day or 2500 MT of milk solid per annum	More than 500 ltrs milk upto 50,000 ltrs/day	Upto 500 litres/day
II	Vegetable oil processing units and units producing vegetable oil by the process of solvent extraction and refineries including oil expeller unit	More than 2 MT per day.	Upto 2 MT per day and turnover above 12 lakh per annum.	Turnover up to 12 lakhs/annum
III	Slaughtering units	Large animals : more than 50 large animals Small animals including sheep and goats :150 or more Poultry birds :1000 or more per day	Large animals : more than 2 upto 50 Small animals: more than 10 upto 150 Poultry birds : more than 50 upto 1000/Day	Large animals : Up to 2 Small animals: Up to 10 Poultry birds :Up to 50 per day
IV	Meat processing units	More than 500 kg of meat per day or 150 MT per annum	Upto 500 kg meat per day or 150 MT per annum	Turnover upto 12 lakh /annum
V	All food processing units other than mentioned above including relabellers & repackers	More than 2 MT/day except grains, cereals and pulses milling units	More than 100kg/ltr to 2 MT /day. All grains, cereals & pulses milling units	Turnover not exceeding Rs. 12 lakhs and whose production capacity of food does not exceed 100 kg/ltr per day
VI	100 % Export Oriented Units	All	-	-
VII	Importers importing food items including food ingredients and additives for commercial use	All	-	-

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VIII	Food business operators manufacturing any article of food containing ingredients or substances or using technologies or processes or combination thereof whose safety has not been established through these regulations or which do not have a history of safe use or food containing ingredients which are being introduced for the first time into the country.(They need to apply for product approval at FSSAI (HQ) separately before applying for license)	All	-	-
IX	Food Business Operator	Operating in two or more States AND**		
	a) Storage (except frozen)	Capacity more than 50,000 MT	Capacity upto 50,000 MT	Turnover up to 12 lakhs/annum
	b) Storage (frozen) Storage(Frozen +CA)	Capacity more than 10,000 MT Capacity more than 1,000 MT	Capacity upto 10,000 MT Capacity upto 1,000 MT	Turnover up to 12 lakhs/annum
	c) Wholesaler	Turnover greater than 30 crores.	Turnover upto 30 crores	Turnover up to 12 lakhs/annum
	d) Retailer	Turnover greater than 20 crores.	Turnover upto 20 crores	Turnover up to 12 lakhs/annum
	e) Distributer	Turnover greater than 20 crores.	Turnover upto 20 crores	Turnover up to 12 lakhs/annum
	f) Supplier	Turnover greater than 20 crores.	Turnover upto 20 crores	Turnover up to 12 lakhs/annum
	g) Caterer	Turnover greater than 20 crores.	Turnover upto 20 crores	-----
	h) Dhabha or any other food vending establishment	-----	Turnover above 12 lakh/ annum	Turnover up to 12 lakhs/annum

	i) Club/Canteen	-----	Turnover above 12 lakh/ annum	Turnover up to 12 lakhs/annum
	j) Hotel	Five star & above	Upto Four Star	Turnover up to 12 lakhs/annum
	k) Restaurants	Turnover greater than 20 crores.	Turnover upto 20 crores	Turnover up to 12 lakhs/annum
	l) Transporter of food (having a number of specialized vehicles like insulated refrigerated van/ wagon, milk tankers etc.)	Having more than 100 vehicles/ wagons or turnover more than 30 crores.	Having upto 100 vehicles/ wagons or turnover upto 30 crores.	Turnover up to 12 lakhs/annum
	m) Food Ingredients	Turnover greater than 20 crores	Turnover upto 20 crores	Turnover up to 12 lakhs/annum
	n) Marketer	Turnover greater than 20 crores	Turnover upto 20 crores	Turnover up to 12 lakhs/annum
X	Food Catering services in establishments and units under Central Government Agencies like Railways, Air and Airport, Seaport, Defence etc.	All	---	-

*After the product approval, the license will be given by the Authority competent as per the capacity of production/ handling etc. mentioned in the columns above.

**Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is operating in more than two states, he has to obtain one additional Central License for Head office/ registered office and separate license for each location as per Capacity/Turnover (State/ Central License).